

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 705/241-242/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: Parthiv Shah

Vs

Mac Remedies Pvt Ltd & Ors.

Section 241-242 of the Companies Act, 2013.

ORDER

29. **CP 705/241-242/2017**

At request of the parties, list this matter on 12.10.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)